

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

NOTICE / CIRCULAR

To Whomsoever It May Concern

The Seniority Committee vide Minutes dated 24.09.2022 deliberating upon the objections received against the Proposed Revised Seniority List of JJAs of 2009-Batch circulated vide circular dated 19.09.2019, directed to call upon all such officials of 2009-Batch (*other than the group of objectors*) to nominate/authorize maximum 5 officials amongst them to represent their case before the Committee in its ensuing meeting. All such nominations/authorizations should reach this office within 3 working days of publishing of this Notice/Circular. The nominated/authorized officials may inspect the relevant records from Administration Branch-II, Tis Hazari Courts (Central), Delhi.

07.10.22

(Girish Kathpalia)
Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

No. Admn.II/ Sr.Com./S&P/JJA/2022/ 37962-995 Dated, Delhi the 07 OCT 2022

Copy for information and necessary action to:

- 1 The Registrar General, Hon'ble High Court of Delhi, New Delhi with the request to circulate the same among the staff of this establishment under their kind control.
- 2 Ld. Principal District & Sessions Judges, West, New Delhi, South-West, South, South-East, Shahdara, East, North-East, North, North-West, Rouse Avenue Courts, Delhi/New Delhi.
- 3 The Principal Judge (HQs), Family Courts, Dwarka, New Delhi with the request to circulate the same among the staff of this establishment under their kind control.
- 4 The Director (Academics), Delhi Judicial Academy, Dwarka, Delhi with the request to circulate the same among the staff of this establishment under their kind control.
- 5 PS to Ld. Principal District & Sessions Judge (HQs), Delhi.
- 6 A.O (J)/ Branch-in-charges, Care Taking Branch (All Districts) with the direction to affix this notice/circular on the 'Notice Boards' in their respective complex.
- 7 The Branch-in-charge, R&I Branch (Central), THC, Delhi with the directions not to receive any objection/representation after the stipulated period.
- 8 For uploading on LAYERS.
- 9 For uploading on Website under "Employees' Corner" tab.

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

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